287 Written Answers

MAY 4, 1994

Written Answers 288

Disposals.

Privatisation of BHEL

6154. SHRI DHARMANNA MONDAYYA SADUL : Will the PRIME MINISTER be pleased to state :

 (a) whether the Government are considering partial Privatisation of BHEL to make it nationally and internationally competitive;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUS-TRY) (SHRIMATI KRISHNA SAHI) : (a) There is no proposal at present for Privatisation of BHEL.

(b) Does not arise.

(c) BHEL is competitive both at home and also internationally.

HUDCO Assistance to Private Builders

6155. SHRI GURUDAS KAMAT : Will the Minister of URBAN DEVELOP-MENT be pleased to state :

(a) whether the Housing and Urban Development Corporation (HUDCO) proposes to finance private builders; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) and (b). Private builders are eligible for projectlinked loan assistance from HUDCO for housing projects for the benefit of general public, subject to various conditions as per HUDCO guidelines. HUDCO will finance upto 50% of the total estimated cost, including cost of land development and building construction, but excluding capitalised interest on investment, supervision charges, etc. The total loan per dwelling unit should not exceed Rs. 2 lakhs. HUDCO's loan is given at 18.5% (gross) rate of interest for house construction and 19.5% (gross) rate of interest for land acquisition. The entire loan has to be repaid within 5 years from the date of release of first installment.

Foetus Transplantation Centre

6156. SHRI SURAJBHANU SOLANKI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Madhya Pradesh has sent any proposal to seek financial assistance for setting up of Foelus Transplantation Centre in Veterinary College, Anjora (Durg); and

(b) if so, the stage at which the proposal stands at present ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MIN-ISTER OF STATE IN THE DEPART-MENT OF ATOMIC ENERGY AND DE-PARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCI- Written Answers

VAISAKHA 14, 1916 (SAKA)

ENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b). Yes Sir, the proposal received from the State Government of Madhya Pradesh for establishing embryo transfer Centre is under peer review.

Schemes for Rural Development

6157. SHRI PROBIN DEKA : Will the PRIME MINISTER be pleased to state :

(a) the funds allocated to the State of Assam for implementing rural employment, rural water supply and sanitation and special programmes for rural development during the last three years:

(b) whether the Government have completed the review of those programmes during the said period: (c) If so, outcome thereof; and

(d) the steps being taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RUBAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOP-MENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) The funds allocated and utilised by the State of Assam for implementing major Rural Development Programmes viz. (i) Jawahar Rozgar Yoiana (JRY) including special Programme of Employment Assurance Scheme (ESA) (ii) Rural Water Supply and Sanitation and (iii) Integrated Rural Development Programme (IRDP) during the last three years are as follows -

	1991-92		1992-93		1993-94	
Alloca- tion	Urilisa- tion	Aíloca- tion	Urilisa- tion	Ailoca- tion	Utilis- tion	
5114.59	5000.44	6420.76	4034.49	8104.85	7911.51	
(Scheme commenced in 1993-94)				2587.50	963.09	
1370.00	1762.00	1370.00	700.00	1370.00	1811.98	
71.13	0.00	38.25	0.00	57.47	7 85	
•	•		••			
1414.06	1587.04	1332.00	1584.46	2770.00	1844.78 (Upto Feb.94)	
	tion 5114.59 (Scheme 1370.00 71.13	tion tion 5114.59 5000.44 (Scheme commence 1370.00 1762.00 71.13 0.00	tion tion tion 5114.59 5000.44 6420.76 (Scheme commenced in 1993-9 1370.00 1370.00 71.13 0.00 38.25	tion tion tion tion 5114.59 5000.44 6420.76 4034.49 (Scheme commenced in 1993-94) 1370.00 1762.00 1370.00 700.00 71.13 0.00 38.25 0.00	tion tion tion tion tion 5114.59 5000.44 6420.76 4034.49 8104.85 (Scheme commenced in 1993-94) 2587.50 1370.00 1762.00 1370.00 700.00 1370.00 71.13 0.00 38.25 0.00 57.47	

(*) Programmes could not be a proved by Central Govt.

(**) Releases were made on 30th March, 1993.